

Shri Hathi: Net income.

Pandit K. C. Sharma: Has the Government taken any steps with regard to the marketing of its produce?

Shri Hathi: These are all co-operative industries being run by private individuals on a co-operative basis and steps are being taken to see that the produce is being marketed.

Pandit K. C. Sharma: Has Government nothing to do with regard to marketing of the produce?

Shri Hathi: I said steps are being taken to see that it is being marketed.

Prof. D. C. Sharma: May I know whether some sale depots have been organised in different places in Punjab and elsewhere for the sale of articles manufactured at Nilokheri? Are they having good customers?

Shri Hathi: I have no information.

Shri Gidwani: What is the number of trainees now left with the institution and what was the original number?

Shri Hathi: Which institution? There are 80 many institutions

Shri Gidwani: In all these institutions?

Shri Hathi: I would require notice.

Shri Sarangadhar Das: May I know whether in planning the tannery the source of raw material, i.e., hide was not considered in the beginning?

Shri Hathi: It was considered.

सेठ अचल सिंह : क्या मंत्री महोदय बताने की कृपा करेंगे कि शुरू में कितने फैमिलीज बसाये गये और अब कितने रह गये हैं ?

Shri Hathi: The total population today is about 7,000.

CENTRAL PAY COMMISSION'S AWARD FOR RAILWAY COLLIERY WORKERS

*1756. **Shri P. C. Bose:** Will the Minister of Production be pleased to state:

(a) the names of the categories of workers of Railway collieries to whom the Central Pay Commission's award has been made applicable;

(b) the categories of workers in respect of whom the award has been already implemented;

(c) the categories in respect of whom the award has not yet been implemented; and

(d) the cause of delay in implementing the award?

The Minister of Production (Shri K. C. Reddy): (a) to (c). A statement giving the required information is laid on the Table of the House. [See Appendix X, annexure No. 53.]

(d) After the workers were originally classified into various categories such as skilled, semi-skilled, etc., it was decided that the classification should follow the Railway Workers' Classification Tribunal Award. The re-classification of numerous categories of workers, which involved comparison of each category of workers in the Railway collieries with the corresponding category of workers in the Railways after taking into account their existing pay and duties entailed considerable time and labour.

I may add that every step is being taken to expedite the final disposal of this matter.

Shri P. C. Bose: May I know whether the implementations will have retrospective effect?

Shri K. C. Reddy: I think so. In previous cases where orders were passed later, it was said that they would have retrospective effect from August, 1949.

Mr. Deputy-Speaker: Question No. 1735.

Kumari Annie Mascarene: May I put this question?

Mr. Deputy-Speaker: Yes.

TAMARIND PULP (EXPORT)

*1735. **Kumari Annie Mascarene** (on behalf of Shri P. T. Chacko): (a) Will the Minister of Commerce and Industry be pleased to state whether tamarind pulp is exported from India?

(b) If so, what was the quantity exported in 1952 and the countries to which exports were made?

The Minister of Commerce (Shri Karmarkar): (a) and (b). Figures of export of tamarind pulp are not recorded separately in official statistics and it is therefore, not possible to say whether tamarind is also exported in the form of pulp. Tamarind has been separately specified in trade statistics from April, 1952 and a state-